

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1067/2024

In the matter of:

Anti-Corruption and Crime Control Force

...Applicant

Versus

Delhi Pollution Control Committee & Ors.

...Respondents

NDOH: 21.11.2024

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Filed by



(Satender Kumar)

Sr. Environmental Engineer

Dated: 19th November, 2024

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1067/2024

In the matter of:

Anti-Corruption and Crime Control Force ...Applicant

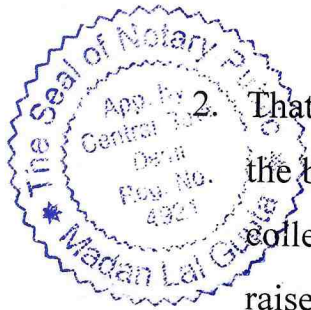
Versus

Delhi Pollution Control Committee & Ors. ...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTON
CONTROL COMMITTEE WITH RESPECT TO THE ORDER
DATED 20.08.2024.**

I, Satender Kumar, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.

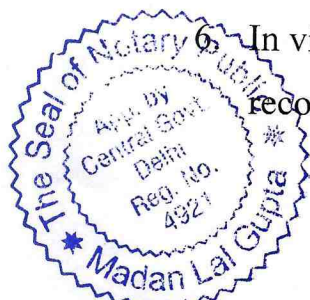


That, this matter was taken up by this Hon'ble Tribunal on 20.08.2024 on the basis of the complaint, vide which issue of illegal junkyard and garbage collection in 1 km of the railway track in Rampura, Delhi-110035 was raised. This Hon'ble Tribunal pleased to issue notice to DPCC, Northern Railways, MCD and TPDDL.

3. That, in compliance with order dated 20.08.2024, DPCC issued a letter to the Deputy Commissioner-MCD (Keshav Puram) and Senior Divisional Commercial Manager-DRM Office (Northern Railways) to take further necessary action in this regard. Copies of the letters dated 21.10.2024 are enclosed herewith as ANNEXURE-1 (Colly).

Satender Kumar

4. That, as no response was received from both the agencies, therefore a reminder letter issued to the Deputy Commissioner-MCD (Keshav Puram) and Senior Divisional Commercial Manager-DRM Office (Northern Railways) to take further necessary action. Copies of the reminder letters dated 05.11.2024 are enclosed herewith as ANNEXURE-2 (Colly).
5. That in view of the letter dated 21.10.2024, a reply was received from Divisional Railway Manager Office, interalia mentioning that, illegal junkyard and garbage collection in 1 Km of the railway track in Rampura, Delhi has been removed on 26.10.2024. Alongwith the letter photos which were taken during the drive were also attached. Copy of the reply received from Railway dated 11.11.2024 is enclosed herewith as ANNEXURE-3 (Colly).



VERIFICATION

In view of the above, the present action taken report may kindly be taken on record.


DEPONENT

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 19th day of November, 2024.


DEPONENT



ATTESTED

NOTARY PUBLIC
DELHI (INDIA)

19 NOV 2024

Annexure - 1 (Colly)

By speed post/e-mail

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3rd FLOOR, DMRC BUILDING, SHASTRI PARK, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in</p>	
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F. No. DPCC/(10)(10)(72)/Leg-24 / 2709

Dated: 21-10-2024

To,

Senior Divisional commercial manager,
DRM Office, Northern Railway (Delhi Division)
State entry road, Connaught place
New Delhi- 110001

**Sub :- OA No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" filed
before Hon'ble NGT**

Sir/Ma'am,

This is in reference to the Original application No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" regarding the issue of **illegal junkyard and garbage collection** in 1 km of the railway track in Rampura, Delhi-110035 leading to foul smell, air pollution and water contamination.

In view of the above, you are kindly requested to direct the concerned officer to take necessary action in this regard and file Action Taken Report before Hon'ble NGT with a copy to Delhi Pollution Control Committee.

Next date of Hearing- 21.11.2024



Encl: As above.

Yours faithfully,


SEE, CMC III

etc

By speed post/e-mail

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3th FLOOR, DMRC BUILDING, SHASTRI PARK, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in</p>	
F. No. DPCC/(10)(10)(72)/Leg-24/2707-08		Dated: 21-10-2024

To,

The Deputy Commissioner,
MCD (Keshav puram)
A-1, Block, Keshav puram
Delhi- 110035

Sub :- OA No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" filed before Hon'ble NGT

Sir/Ma'am,

This is in reference to the Original application No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" regarding the issue of **illegal junkyard and garbage collection** in 1 km of the railway track in Rampura, Delhi-110035 leading to foul smell, air pollution and water contamination.

In view of the above, you are kindly requested to direct the concerned officer to take necessary action in this regard and file Action Taken Report before Hon'ble NGT with a copy to Delhi Pollution Control Committee.

Next date of Hearing- 21.11.2024

Yours faithfully,

Encl: As above.


SEE, CMC III


Copy to :

1. The Commissioner, Municipal Corporation of Delhi, 14th Floor, Dr. SPM, Civic Centre, Minto Road, New Delhi – 110002....with a request to direct the concerned official to take necessary action in this regard and file Action Taken Report before Hon'ble NGT with a copy to DPCC.



Annexure-2 (Colly)

By speed post/e-mail

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3th FLOOR, DMRC BUILDING, SHASTRI PARK, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in</p>	
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F. No. DPCC/(10)(10)(72)/Leg-24 / 2887-88

Dated: 05-11-2024

Reminder

To,

The Deputy Commissioner,
MCD (Keshav puram)
A-1,Block, Keshav puram
Delhi- 110035

Sub :- OA No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors"
filed before Hon'ble NGT

Sir/Ma'am,

This is in reference to the Original application No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" regarding the issue of **illegal junkyard and garbage collection** in 1 km of the railway track in Rampura, Delhi-1 10035 leading to foul smell, air pollution and water contamination.

In view of the above, you are kindly requested to direct the concerned officer to take necessary action in this regard and file Action Taken Report before Hon'ble NGT with a copy to Delhi Pollution Control Committee.

Next date of Hearing- 21.10.2024

Yours faithfully,



SEE, CMC III



Encl: As above.

Copy to :

1. The Commissioner, Municipal Corporation of Delhi, 14th Floor, Dr. SPM, Civic Centre, Minto Road, New Delhi – 110002....with a request to direct the concerned official to take necessary action in this regard and file Action Taken Report before Hon'ble NGT with a copy to DPCC.



By speed post/e-mail

	<p align="center">DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 3th FLOOR, DMRC BUILDING, SHASTRI PARK, DELHI-53 visit us at : http://dpcc.delhigovt.nic.in</p>	
F. No. DPCC/(10)(10)(72)/Leg-24/2886		Dated: 05-11-2024

Reminder

To,

Senior Divisional commercial manager,
DRM Office, Northern Railway (Delhi Division)
State entry road, Connaught place
New Delhi- 110001

Sub :- OA No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" filed before Hon'ble NGT

Sir/Ma'am,

This is in reference to the Original application No. 1067/2023 "Anti Corruption and Crime Control Vs. DPCC & Ors" regarding the issue of **illegal junkyard and garbage collection** in 1 km of the railway track in Rampura, Delhi-110035 leading to foul smell, air pollution and water contamination.

In view of the above, you are kindly requested to direct the concerned officer to take necessary action in this regard and file Action Taken Report before Hon'ble NGT with a copy to Delhi Pollution Control Committee.

Next date of Hearing- 21.10.2024

Encl: As above.

Yours faithfully,



SEE, CMC III



NORTHERN RAILWAY
(DELHI DIVISION)

No. 516-WRS/IMP/NGT/Dir./Corros/M-1 Divisional Railway Manager's Office
Dated: 11.11.2024 State Entry Road, New Delhi.

SEE, CMC-III

Delhi Pollution Control Committee (DPCC),
Department of Environment, Govt. of NCT of Delhi
5th Floor, ISBT Building, Kashmere Gate, Delhi - 110 006

Sub: Hon'ble NGT O.A. No. 1067/2024 - Anti-Corruption & Crime Control Force Vs Delhi Pollution Control Committee & Ors.

- Ref: i) Sr.DEN/III letter no. 60/W/0/1/Environment/W-III/Pt.-I dated 11.11.2024.
ii) Your office letter no. DPCC/(10)(10)(72)/Leg-24/2709 dated 21.10.2024.
iii) OA No. 1067/2024 Anti-Corruption & Crime Control Force Vs DPCC & Ors. Dated 20.08.2024.

Apropos to above, in the matter of Hon'ble NGT O.A. No. 1067/2024 - Anti-Corruption & Crime Control Force Vs Delhi Pollution Control Committee & Ors. regarding the issue of illegal junkyard and garbage collection in 1 Km of the railway track in Rampura, Delhi, please find enclosed the reply from concerned official along with photographs of the site during removal of illegal junkyard and garbage collection for your kind information and necessary action please.

DA/- As Above.

[Signature]
11/11/24.
Sr.DME/EnHM & DM/DLI

C/- ADRM/OP, ADRM/Admin, ADRM/Infra - For kind information please.
Sr.DEN/C, Sr.DEN/III - For kind information please.

NORTHERN RAILWAY

No. 60-W/0/1/Environment/W-III/Pt.-I
Date: 11.11.2024

DRM Office
New Delhi

Sr. DME/P
(EnHM, Nodal Officer)
N. Rly, New Delhi.


Sub: Hon'ble NGT in O.A. No. 804/2017 in the matter of Rajiv Narayan & Anr. Vs Union of India & Ors. – Anti-Corruption & Crime Control Force Vs Delhi Pollution Control Committee & Ors.

Ref: 1. Your office letter no. 516-WRS/IMP/NGT/Dir./Corros/M-1 dated 26.09.2024.
2. SEE, CMC-III, DPCC letter no. DPCC/(10)(10)(72)/Leg-24/2709 dated 21.10.2024.
3. (i) Joint Note dated 26.10.2024.
4. (ii) Joint Note dated 26.10.2024

In reference to above, as per above referred letter (1), in this matter the applicant has raised the issue of illegal junkyard and garbage collection in 1 Km of the railway track in Rampura, Delhi.

In this regard, it is stated that as per above referred joint note(4)(i) dated 26.10.2024, 31 Nos. Kabadiwala & 152 Nos. of soft encroachment from Km 7/14 to 7/00 DN Line (from SSB to DBSI) and as per above referred joint note(4)(ii) 26.10.2024, Commercial/Soft encroachment from Km 6/25 to 6/29 along DN Line (SSB-DBSI route) has been removed on 26.10.2024. Photos of the site during removal of illegal junkyard and garbage collection are also attached herewith. Therefore, you are requested to send the same to Delhi Pollution Control Committee for further closure of the matter as next date of hearing is on 21.11.2024.

DA: Photos.


Sr. Divisional Engineer-III
N. Rly, New Delhi

Copy to:

1. ADRM/Infra for kind information please.
2. ADRM/Admin for kind information please.
3. Sr. DEN/C for kind information please.

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(1)

उत्तर रेलवे
NORTHERN RAILWAY

Today i.e on Dt. 26.10.2024 undersigned reached the location i.e Km 7/14 to Km 7/00 down line side (From shakur basti to dekabasti).

As per fixed schedule to remove unauthorised encroachment in form of Kabaddiwala and soft encroachment at

During this exercise around 31 nos. Kabaddiwala, 152 nos of soft encroachment were removed around 2500.00 sqm land was cleared. This exercise was concluded

peacefully at 15.30. The following staff were present above said date.

Delhi Police - 25 ladies, 19 Para Military force, 6 Keshav Prasad Thang
IPR/EPF/PTK - 10 NOS.

SSE/W/SSB/Line - 10 NOS,
SSE/PTK/SSB - 06 NOS.

Debab
26/10/2024
SSE/W/SSB/Line

[Signature]
S7 Harish Hooda
Delhi Police

[Signature]
26-10-24
SI/RPF/DBS

[Signature]
SSE/W/SSB

Joint-Note.

As per pref'n programme vide letter No-SW/L/DLI/W-7 dated 16/10/2024 of SSE/SSB/L (Northern Railway), the removal of commercial/soft encroachment has been removed on dated 26/10/2024 from 12:10 hrs to 15:15 hrs on totlee Km 6/25 to 6/29 along DN line (SSB-DBSI route). Approx 80 jhuggles/commercial encroachment (approx 1700 sqm) removed with the help of S.I. Sunil Kumar + 5 NIS (RPF PTNR), H.C Sandeep Kumar + 2 NIS (Sub-Division Sasai Rohilla), Sunny Kumar (J.E/W/L/DLI) + 6 NIS including 2 NIS of JCB. The programme of removal of encroachment has carried out peacefully.

Sandeep
Sandeep Kumar
(H.C/Sasai Rohilla)
(DLI Police)

Sunil
Sunil Kumar
26-10-24
(S.I./DBSI/PTNR/
RPF)

AK
Sunny Kumar
(J.E/W/L/DLI)

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